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नहीं उठा सकते हैं। कोई ग्रदरूनी इतजाम कुछ करे, उस पर ग्रसर नहीं पडता है। लेकिन कानूनन पाडिचेरी इत्यादि भारत का एक हिस्सा नहीं हो सकते, जब तक कि दूसरे काननी बधन न टुटे।

SHRI JASWANT SINGH Is it true that a committee of the French National Assembly has recommended that this treaty should not be ratified?

MR CHAIRMAN Is it true that a committee of the National Assembly recommended that the treaty should not be ratified? That is the question

SHRI JAWAHARLAL NEHRU I believe there was some such report but I do not think much importance is attached to the expression of opinion by a few members of a committee

SHRI JASWANT SINGH In ca e the treaty is not ratified what wil' be the effect?

SHRI JAWAHARLAL NEHRU
That question does not arise now

Shri KISHEN CHAND In many cases delay has changed the situations and then their have been alterations in the treaties. May I know what steps are being taken by our Government to see that there is no extraordinary delay in the completion of this treaty? The world sit intended in the may be alterations thereby

SHRI JAWAHARLAL NEHRU The hon Member has not followed my first answer to the question which is an adequate answer to the subsequent question

Shri P C BHANJ DEO May I know, Sr, if it is a fact that the French Government still holds out in the hope that if the Hague Court's opinion about the claims on Goa goes against India they too will be able to claim a right of passage back to their territory?

MR CHAIRMAN No insight into their mind

Shri JAWAHARLAL NEHRU The hon Member speaks of the right of passage Right of passage from where to where?

SHRI P C BHANJ DEO The Portuguese have claimed right of passage to India

Shri JAWAHARLAL NEHRU Anybody has free passage all over India

SHRI P C BHANJ DEO . in regard to Nagar-Haveli

MR CHAIRMAN If the question of Goa is decided against India will it encourage the French People to hold on? That is what he means

Shri JAWAHARLAL NEHRU I do not think it has any relevance Apair from this the hon Member himself refers to the right of passage Now does the right of passage arise in regard to the French with respet to French territories?

EDUCATED UNEMPLOYMENT

*463 MOULINA M FARUQI Will the Minister of Labour and Employ-MENT be pleased to state whether any action has been taken in pursuance of the Planning Commission's recommendations referred to in para 11 on page 11 of the Annual Report of the Ministry for 1956-57 for eliminating educated unemployment, and, if so, what?

THE DEPUTY MINISTER OF LAB-OUR (SHRI ABID ALI) Yes Work and Orientation Centres, each at Kalamassery in Kerala and Delhi have started functioning third Centre has been sanctioned in Kalyanı West Bengal Two small scale production Centres, Thiruvella and the other at manur in Kerala were sanctioned during 1956-57 15 more such Centres are proposed to be set up 1957-58 A draft Scheme for

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establishment of Goods Transport Co-operatives has been circulated to the State Governments for their views.

مولانا ایم - فاروقی : کیا آنویپل منستر یه بنلائیں کے که پلاننگ کمیشن کی اس تجویز کے اوپر آپ کی منستری نے دب سے عمل شروع کیا ہے ؟

†[मौलाना एम० फारूको : क्या ग्रान-रेब्ल मिनिस्टर यह बतलायेंगे कि प्लानिग कमीशन की इस तजबीज के ऊपर ग्रापकी मिनिस्ट्री ने कब से ग्रमल शुरू किया है ?]

श्री श्राबिद श्रली : बम इसी माल से ا موالانا ام - فاروقی : اس وقت سے ابتک نے کوئی اعداد و شمار ایسے هیں جن سے یہ معلوم هو سکے کہ کنڈ لوگ اس اسکیم سے بر سر ررزگار کئے گئے هیں ؟

†[मौलाना एम० फारूकी: उस वक्त से ग्रब तक के कोई ग्रादाद व शुमार ऐसे हैं जिनसे यह मालृम हो सके कि कितने लोग इस स्कीम में बर सरे रोजगार किये गये हैं ?]

श्री श्राबिद श्रली : केंरल के सेंटर के बारे में ग्रभी जो मैंने जिक्क किया है वहां इस वक्त ३०० ग्रादिमियों को काम सिखाया जा रहा है। दूसरा दिल्ली श्रीर कलमा मेरी में २५० के करीब है।

مولانا ایم - فاروقی : کیرل میں آپ ہے مارچ سے کام شروع کیا - مارچ کی جو ربورت ہے اس سے معاوم پوتہ ہے کہ ۱۹۰۰ آدمی پہلے ڈریڈنگ کو چکے ھیں اس کے بعد کیا ہوا ?

[†][मौलाना एम० फारूकी : केरल में ग्रापने मार्च से काम शुरू किया । मार्च की जो रिपोर्ट है उससे मालूम पड़ता है, ४०० ग्रादमी पहले ट्रेनिंग कर चुके हैं। उसके बाद क्या हुआ ?]

श्री स्राबिद श्रली: मेरे खयाल में यह सही नही है। २५० हैं।

SHRI SONUSING DHANSING PATIL: Is the Government aware that the growing unemployment among the educated persons may lead them to fall an easy prey to communism?

(No reply.)

Shri B. K. MUKERJEE: May I know if the Government keeps separate statistics of educated unemployed, and if they maintain separate statistics for educated unemployed may I know what is the percentage among them who are technically trained and those who are non-technical people?

Shri ABID ALI: On the basis of the registration at the Employment Exchanges we collect the statistics, and these are placed here from time to time, Sir.

SHRIMATI SAVITRY DEVI NIGAM: May I know if the Government has accepted the Bharat Sevak Samaj's slum sena scheme according to which a large number of unemployed educated persons will be drawn in as social workers?

SHRI ABID ALI: The Bharat Sevak Samaj is co-operating in this scheme. With regard to the particular scheme, I require notice.

SHRIMATI YASHODA REDDY: May I know, Sir, apart from the study groups conducted on educated unemployment, has any survey on a scientific basis been conducted on the extent and nature of educated unemploment?

Shri ABID ALI: That is what I have replied earlier.

Mr. CHAIRMAN: On a very scientific basis we are having the survey.

^{†[]}Hindi Transliteration.

SHRI ABID ALI: ... on the basis of information obtained through the employment exchanges.

DR. SHRIMATI SEETA PARMANAND: The hon. Minister has said that in 1957-58, 15 more centres might be started and it is September now. How many of these centres have already been started?

Shri ABID ALI: I have given the names of the centres already started. With regard to the other centres, we shall persuade the State Governments to hurry up with them.

SHRI N. C. SEKHAR: May I know the number of skilled employees among the retrenched people?

SHRI ABID ALI: We are not yet at question No. 464.

Shri B. K. MUKERJEE: May I know, Sir, if any serious attempt is being made by the Government to insist on the employers to requisition their requirements through the employment exchanges alone and not to resort to recruitment through their own machinery?

Shri ABID ALI: Persuasion as much as it is possible.

Shrimati Savitry Devi Nigam: May I know, Sir, if it is a fact that these camps have been very successful and already a number of trainees have been employed suitably in various industries?

SHRI ABID ALI: Yes, Sir. It is

مولانا ایم - فاروقی: میں آنریبل، منستر کی اطلاع کے لئے یہ عرض کر دوں که یہ جو میں نے کہا تھا کہ ۱۰۰۰ ایج، کینڈ ن - ایمپلائیڈ کو۔ ٹریلنگ دی جا رھی تری یہ آپ کی سدہ ۱۹۵۲-۷۰ کی رپورت کے پیجے سدہ ۱۹۵۲-۷۰ کی رپورت کے پیجے ۱۱ کے آخری پیرا میں ہے -

रेबिल मिनिस्टर की इत्तिला के लिये यह

अर्ज कर दूं कि यह जो मैंने कहा था कि ४०० एजुकेटेड अनएम्प्लायड को ट्रेनिंग दी जा रही थी यह आपकी सन् १६५६-५७ की रिपोर्ट के पेज ११ के आखिरी पैरा में है।

श्री ग्राबिद ग्रली : जी हां, वह भी सही है।

EMPLOYMENT OF RETRENCHED/SURPLUS
PERSONNEL OF DEFENCE INSTALLATIONS
AND RIVER VALLEY PROJECTS

*464. MOULANA M. FARUQI: Will the Minister of LABOUR AND EMPLOY-MENT be pleased to refer to sub-para (vii) of paragraph 10 at page 11 of his Ministry's Report for 1956-57 and state:

- (a) the number of retrenched/surplus personnel of the Defence Installations and River Valley Projects registered so far since April 1957 for alternative employment in pursuance of the Government scheme referred to in the above report;
- (b) how many of them have so far been placed in employment; and
- (c) when the work relating to their employment is expected to be completed?

THE DEPUTY MINISTER OF LAB-OUR (SHRI ABID ALI): (a) 6,851.

- (b) 5,112.
- (c) The work in respect of exemployees of Defence Installations has been practically completed. Regarding River Valley Projects, retrenchment is a continuing process.

مولانا ایم - فاروقی ؛ کیا آنریبل ملستر یه بتائیں گے که ایز اے پالیسی جو آیفیلس فیکبریوں سے لوگ چھٹلی میں نکالے گئے ھیں اگر اسی آیفیلس فیکٹری میں دوسری جگه خالی ھو تو انہیں پرائرٹی دی جائیگی یا نہیں ؟

†[मौलाना एम० फारूको : क्या आन-रेबिल मिनिस्टर यह बतायेंगे कि ऐज ए